

(c): Penal action has been taken by the Directorate of Transport., Government of National Capital Territory of Delhi in respect of 306 complaints as per the provisions of M.V. Act, 1988 and Rules thereunder.

In the remaining cases necessary action has been initiated.

[English]

Bonded Child Labour

7349. SHRI KIRIP CHALIHA: Will the Minister of LABOUR be pleased to state:

(a) whether Government is aware that many children are working as bonded labour in different factories/industries in the country; and

(b) if so, the number thereof, state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b) Some instances of children working in conditions of bondage have come to the notice of the Government. The state Governments of Uttar Pradesh, Maharashtra, Karnataka and Andhra Pradesh have reported 20, 1, 75 and 43 children respectively working under bonded conditions.

[Translation]

Public Sector Banks In Gujarat

7350. SHRI DILEEPBHAI SANGHANI:

Will the Minister of FINANCE be pleased to state:

(a) the number of proposals for opening new branch of public sector banks in rural, backward and advisi areas received by they Union Government from Gujarat during the last two years;

(b) the action taken by the Union Government thereon; and

(c) the number of branches of public sector banks opened during the above period in Gujarat and proposed to be opened during ourrent year alongwith their locations?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN-TARY AFFAIRS: (DR. ABRAR AHMED) (a) to (c). Reserve Bank of India (RBI) is the licensing authority for giving permission for opening of branches of banks in any area. To achieve the same, RBI may receive applications at its central office or its regional office from various banks, state Governments and also interested individuals/authorities. There fore, it will not be possible to indicate as to how many proposals have been received by RBI in this regard. 136 branches of public Sector Banks have been opened in Gujarat during 1991 and 1992. 22 licenses are pending with Public Sector Banks for opening branches in Gujarat and their loca-tions are given below in the statement.